

Notification No 32 /2006-Customs (N.T.)

27th March, 2006

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs, Custom House, Amritsar, to act as Commissioner of Customs (ICD), Tughlakabad, New Delhi for the purposes of adjudicating the matters relating to the show cause notice pertaining to M/s Ginnar Impex Limited and others, issued vide DRI F.No. 856(09) LDH/ Pt.V/2005/7664-7714 dated the 28th February, 2005 by the Additional Director General, Directorate of Revenue Intelligence, Ludhiana Regional Unit, 51-D, Sarabha Nagar, Ludhiana.

F.NO.437/14/2006-CUS.IV